

Panve have been completed. The construction of Hostel, Workshop and Technical Stores is in progress. The import of plant and equipment has been delayed due to difficulties of foreign exchange.

(b) An expenditure of about Rs. one crore has been incurred on the project upto 31st October, 1963.

The plant will go into production as soon as the plant and machinery have been installed.

#### AGREEMENT WITH FOREIGN OIL COMPANIES

\*446. SHRI ARJUN ARORA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether foreign oil companies have offered to terminate their refinery agreements if their demand for expansion is not conceded?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): The Government have taken the decision that the two questions of termination of agreement and expansion of capacity are not related. Burmah-Shell's proposal for termination of the agreement is under examination.

#### SCHOOLS FOR BLIND CHILDREN

\*447. SHRI R. S. KHANDEKAR: Will the Minister of EDUCATION be pleased to state:

(a) how many schools for blind children have been opened in the country so far;

(b) how many blind children are taking education there; and

(c) whether there is any school to train blind adults in farming?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) According to the information available with the Ministry of Education, there are 109 institutions for blind children and adults in the country.

(b) 4,500 approximately.

(c) Yes, Sir.

#### PROVISION OF FREE HOUSING SITE TO PERSONS BELONGING TO SCHEDULED CASTES

\*450. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that free housing sites are provided to persons belonging to the Scheduled Castes throughout the country except in Delhi;

(b) the number of landless labourers belonging to the Scheduled Castes in Delhi; and

(c) what is the reason for not providing free housing sites to landless labourers belonging to the Scheduled Castes in Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) No Sir. As in other States housing sites are provided free to the Scheduled Castes persons in Delhi also.

(b) 4341.

(c) The landless labourers belonging to the Scheduled Castes are also given free house sites.

#### UNIVERSITY AT KANPUR

\*452. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to refer to the reply given to Starred Question No. 223 in the Rajya Sabha on the 15th November, 1962 and state:

(a) whether the University Grants Commission has received any communication from the Government of Uttar Pradesh for setting up a University at Kanpur;

(b) if so, what action has been taken on that communication; and